| | Annexure – 5 | | | | | | | | | | | | | | | |
|--|---|-------|----------|------------------|---------|---------------------------|-----------|------------|------------|---------|-----------|-----------|------------|----------|------------|----------|
| | Name of the corporate debtor: M/s Moonriver Resorts Pvt Ltd; Date of commencement of Liquidation: 16/06/2021; List of creditors as on: 16/06/2021 | | | | | | | | | | | | | | | |
| List of an anality of an anality of Communert dura | | | | | | | | | | | | | | | | |
| List of operational creditors (Government dues) | | | | | | | | | | | | | | | | |
| SI. | Details of Claimant | | | Details of claim | | Details of claim admitted | | | | | | Amount | Amount | Amount | Amount | Remarks, |
| No. | Depart ment | Gover | Identifi | Date of | Amount | Amount | Nature of | Amount | Whether | Whether | % share | of | of any | of claim | of claim | if any |
| | | nment | cation | receipt | claimed | of claim | claim | covered by | lien / | related | in total | contingen | mutual | rejected | under | |
| | | | No. | | | admitted | | lien or | attachment | party? | amount | t claim | dues, that | | verificati | |
| | | | | | | | | attachment | removed? | | of claims | | may | | on | |
| | | | | | | | | pending | (Yes/No) | | admitted | | be set-off | | | |
| | | | | | | | | disposal | | | | | | | | |
| | | | | | | | | - | | | | | | | | |
| | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |